

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

13.

C.P.(IB)/812(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.05.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Mr. Anil Kathuria

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

This matter is heard through Video Conference:

1. Mr. Suraj Chaudhary i/b Adv. Aakash Shah, Ld. Counsel for the RP present.  
Mr. Priyank Daga, Ld. Counsel for the Respondent present.
2. List this matter on 09.07.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)